

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 5891/2019

BECHU @ SATYA NARAIN GIRI & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 16-08-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rajesh Kumar Pandey, Adv.
Ms. Meenakshi Parihar, Adv.
Mr. S. R. Setia, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on the sole respondent but none has entered appearance.

Matter be processed in terms of Order XXII Rule 6 of Supreme Court Rules 2013 read with Chapter XIII, Clause 47, Practice and Procedure, Supreme Court 2017.

ANIL LAXMAN PANSARE
Registrar